

those at which cultural and intellectual matters are discussed. They are expected to so conduct themselves that no doubts can be raised about their judicial detachment. Here the arrangement is between two cultural organizations—Kerala State National Council of ISCUS and Kazakh Society of Friendship and Kazakh Dept. of the Society of Soviet-Indian Cultural Relations.]

UNDISPOSED STOCKS WITH S.T.C.

*656. SHRI ABID ALI : Will the Minister of FOREIGN TRADE be pleased to refer to the reply to Starred Question No. 111 given in the Rajya Sabha on the 24th July, 1969 and state :

(a) when the last stock verification of accumulated stocks with the State Trading Corporation was done and for what amount shortage was found;

(b) what was the value of the stock that remained unsold for more than six months; and

(c) the steps that are being taken to realise the money involved in un-useable stocks ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) The last stock verification was carried out by the Corporation on the 30th September 1969 in respect of agricultural products and engineering goods and the shortages which were negligible ranged from 0.3% to 6.2%. The verification of entire stocks of the Corporation was carried out in February 1969 but the value of the stocks found short has not yet been worked out for all the items.

(b) Rs. 14.04 crores, as on 30-9-69.

(c) All stocks are in useable condition and efforts are being made to liquidate them.

NUCLEAR NON-PROLIFERATION TREATY

*657. SHRI KRISHAN KANT : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to utilise the options available by not signing the Nuclear Non -Proliferation Treaty; and

(b) if so, the manner in which they propose to utilise them ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) and (b) Government's policy both on the Non-Proliferation Treaty as also on the utilisation of atomic energy for peaceful purposes, has been clarified and discussed at length in the House.

बीड़ी का निर्यात

*658. श्री सुरज प्रसाद : क्या वंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों के दौरान किन किन फर्मों और कंपनियों को विदेशों को बीड़ी का निर्यात करने की अनुमति दी गई है;

(ख) किन किन देशों में भारतीय बीड़ी की मांग है; और

(ग) उपयुक्त अवधि में बीड़ी के निर्यात से कितनी विदेशी मुद्रा प्राप्त हुई है ।

†[EXPORT OF BIDIES

*658. SHRI SURAJ PRASAD: Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of the firms and the companies which have been permitted to export bidies to foreign countries during the last two years ;

(b) the names of the countries where the Indian bidies are in demand; and

(c) the amount of foreign exchange earned thereby during the above period ?]

वंदेशिक व्यापार मंत्रालय में उपमंत्री (चौधरी राम सेवक) : (क) से (ग) एक विवरण सभा-पटल पर रखा जाता है । (नीचे देखिये) ।

विवरण

(क) बीड़ियों के निर्यात की अनुमति है और तम्बाकू निर्यात संवर्धन परिषद, मद्रास के साथ पंजीयित फर्म, जिन्होंने विगत दो वर्षों में बीड़ियों का निर्यात किया है, निम्नलिखित है :

†[] English translation.